

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (CAA) No. 09/Chd/Hry/2018

**Under Section 230 to 232 of
the Companies Act, 2013.**

In the matter of Scheme of Amalgamation of :

Caraf Builders & Constructions Private Limited
...Petitioner No.1-Transferor Company

With

DLF Cyber City Developers Limited
... Petitioner No.2-Transferee Company

Present: Mr. U.K. Chaudhary, Sr. Advocate with Mr. Nahush Jain and Mr. Naveen Dahiya, Advocates for the petitioner-companies.
Mr. O.P. Sharma, Official Liquidator, Chandigarh and also for Regional Director (Northern Region), MCA, New Delhi.
Mr. Yogesh Putney, Sr. Standing Counsel for Income Tax Department.

The Official Liquidator, Chandigarh, who is representing the Regional Director (Northern Region) also, submits that the petitioners have supplied him the copies of responses filed by them, just today. He seeks time to go through the responses filed by the petitioner-companies. Therefore, the matter is adjourned to 12.09.2018 for arguments.

Sd/-
(Justice R.P. Nagrath)
(Member (Judicial))

Sd/-
(Pradeep R. Sethi)
Member (Technical)

August 14, 2018
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